

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01308/2018

(in OA 200/00556/2018)

Jabalpur, this Wednesday, the 12th day of December, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through the General Manager, West Central Railway, Indira Market, Jabalpur.
2. Chief Personnel Officer, West Central Railway, Indira Market, Jabalpur (M.P.).
3. Chief Signal and Telecom Engineer, West Central Railway, Indira Market, Jabalpur (MR) 482001

-Applicants

(By Advocate – Shri Arun Soni)

V e r s u s

Shri Anshul Garg S/o Shri Om Prakash Garg, aged about 42 years, Working as Senior Engineer, Design and Drawing Construction Unit, in the Deputy CSTE Agra, earlier posted under Chief Signal Telecom Engineer, West Central Railway, Jabalpur

-Respondent

O R D E R (O R A L)

By Navin Tandon, AM.

This MA has been filed by the applicants (respondents in OA) seeking further three months' time to comply with our order dated 18.06.2018 passed in Original Application No.200/00556/2018.

2. The applicants have earlier filed MA No.200/00984/2018, wherein vide order dated 30.08.2018, they were granted further time of three months to comply with the order dated 18.06.2018.

3. Now, through this MA, the applicants are again seeking three months' extension for compliance.

4. In view of the reasons assigned in Para 3 of the MA, we allow applicants further three months' time to comply with our order dated 18.06.2018 in Original Application No.200/00556/2018.

5. MA is disposed of accordingly.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member